| Name of Agency | Actual Paid Total (Amount in Rupees) | | |
|---|--|---|---------|
| | | Action For Agricultural Renewal in Maharashtra- | 2010750 |
| | | AFARM | |
| Agricultural Finance Corporation Ltd. | 1938600 | | |
| Asian Centre for Socio-Economic & Rural | 2229000 | | |
| Development | | | |
| Centre of Science for Villages (CSV) | 1700250 | | |
| Indian Institute of Public Administration | 1789667 | | |
| Society for Social Services, MBC | 2642908 | | |

(e) and (f) Yes, Sir. The communications were examined and since the objections raised were not in compliance with the NGP Guidelines, the State was informed accordingly.

Pending Irrigation projects in Maharashtra

3569. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number and details of irrigation projects of Maharashtra pending for the environment clearance with the Ministry; and
- (b) the reasons for the delay and by when these developmental projects will be granted clearances?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The project proposals for the Upper Penganga (Sapli Dam) at Hingoli District and Kanhan River (Kochi Barrage) Project at Nagpur, Maharashtra are pending for environment clearance in the Ministry for want of certain additional information.

(b) The Environmental Impact Assessment Notification, 2006 provides for a time limit of 105 days for taking decision, after receipt of complete information from the Project Proponents.